

plywood craft in Kerala, shared equally by the Centre and the State Government

(b) 17 9 92

[*Translation*]

Allocation of Land to Cooperative Societies

1671 DR MAHADEEPAK SINGH SHAKYA
SHRI NITISH KUMAR
SHRI MADAN LAL KHURANA
SHRI SUKHDEV PASWAN
SHRI B L SHARMA PREM

Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether the Supreme Court has given its verdict with regard to the difficulty being faced by DDA in the preparation of list for the allocation of land to Cooperative Group Housing Societies on priority basis

(b) if so, the date on which the verdict was given

(c) whether the Government have prepared a list of the Cooperative Group Housing Societies for the allocation of land in Dwarka and Narela Housing Projects keeping in view of the Supreme Court verdict

(d) if so, the names of the Societies as per their priority in the list,

(e) if not, the reasons for the delay in preparation of such a list, and

(f) by when the land is likely to be allotted?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M ARUNACHALAM) (a) Yes, Sir

(c) The revised list prepared by Registrar, Cooperative Societies, Delhi Admn, Delhi on the basis of criterion upheld by the court has been used for sending offer letters by DDA to eligible societies to allot them land at Dwarka Phase-I. This list shall also be used for allotting land in Narela to the remaining eligible societies according to availability of plot

(d) Information is being collected and will be laid on the Table of the Sabha

(e) Question does not arise in view of reply to (d) above

(f) The DDA has already sent offer letters to 11 pre-1983 societies and to 246 societies. Out of the list referred to in reply to part (c) above to allot them land in Dwarka Phase-I. These offer letters were sent from 27 10 92 to 4 11 92

IPS Officers

1672 SHRI PHOOL CHAND VERMA
SHRI B L SHARMA PREM

Will the Minister of HOME AFFAIRS be pleased to state

(a) the number of IPS officers appointed during the current year against the posts sanctioned State wise, and

(b) the criteria followed to appoint/post these officers in various States?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M M JACOB) (a) There are 80 vacancies in the IPS for recruitment on the basis of Civil Services Examination 1991. The Cadre wise distribution of 80 vacancies is being final-